## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/241/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAFARAM JAVANARAM CHAUDHARY

NAME OF THE RESPONDENT(S)

: CANADIAN CRYSTALINE WATER INDIA LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Coursel for Petitioner

SRIMIVATAN
for Chita Harayan

## **ORDER**

Counsel for Petitioner present and submitted a memo stating that this matter has already been settled and prayed to withdraw the petition. Prayer is allowed. To this effect an endorsement has been made by the Counsel for Petitioner on the petition. The petition is **dismissed as withdrawn**.

J. Jir agendadai

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARTEF TARIQ) MEMBER (JUDICIAL)